

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 25 OF 2017
AND
APPEAL NO. 311 OF 2017

Dated: 5th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 25 OF 2017

NTPC Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Shourya Malhotra

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam
Ms. S. Amali for R-7

APPEAL NO. 311 OF 2017

NTPC Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Shourya Malhotra

Counsel for the Respondent(s) : Mr. G. Umapahy
Mr. Aditya Singh for R-2

ORDER

At the request of learned counsel for the Appellant, the matter is
adjourned to **30.07.2019.**

(S. D. Dubey)
Technical Member

Kt/pk

(Justice Manjula Chellur)
Chairperson